

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose     | Section | Name of the Parties<br>M/s. / Mr. |
|-------------------------|----------|-------------|---------|-----------------------------------|
| CA(CAA)No.<br>84/2017   | -        | For hearing | 230/232 | Jupiter Capital Pvt. Ltd.         |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE    |
|---------|-------------------------------------|------------------------|--------------|
| 1.      | B. Rajashree<br>9632462798          | Applicant              | b. Rajashree |

**ORDER**

Counsel for Petitioner is present. Heard her. List it for consideration on 14/12/2017.

  
**Member (T)**

  
**Member (J)**